87

(b) if so, the details thereof and the reaction of those Governments to our protest notes in this regard?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सरेन्द्रपाल सिंह): (क) और (ख) सरकार ने सामान्य राजनयिक सारणी के माध्यम से बल्गारिया एवं पोलिश सरकार से उनके देश में प्रकाशित नक्शों में भारत की बाह्य सीमा को गलत दिखाए जाने के बारे में कार्यवाही की है। दोनों ही सरकारों ने आख्वासन दिया है कि वे हमारे अभ्यावेदन की जांच करेंगी।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The Government have taken up through the normal diplomatic channels with the Bulgarian and Polish Governments the in-correct depiction of India's external borders in the maps published in their countries. Both the Governments have assured us that they would examine our representation.]

## 1965 में भारत पर पाकिस्तानी आक्रमण

794. श्री राम सहाय : क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पाकिस्तान के श्री भट्टो थौर श्री नुर खां ने 1965 में पाकिस्तान द्वारा भारत पर धाक्रमण करने की बात को हाल में स्वीकार किया है ; और
- (ख) यदि हां तो इस संबंध में भारत सरकार की क्या प्रतिकिया है ?

## fJPAK ACGRESSION ON INDIA IN

794. SHRI RAM SAHAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it, is a fact that Mr. Bhutto and Mr. Noor Khan of Pakistan have recently admitted the fact of Pakistan's committing aggression on India in 1965; and
- (b) if so, the reaction of Government of India in the matter?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सरेन्द्र पाल सिंह): (क) जी हां। सरकार ने इस आशय की अखबारी खबरें देखी हैं।

(ख) इन वक्तब्यों से भारत के खिलाफ पाकिस्तानी आक्रमण, जो पूर्व-प्रमाणित तथ्य हैं, उसकी और पृष्टि होती है।

to Questions

- j | 1 HE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. The Government have seen Press reports to this effect.
- (b) These statements further corroborate the already established fact of Pakistan's aggression against India.]

## CLOSURE OF BENALEE COLLIERY

## 795. SHRI PRANAB KUMAR MUKHERJEE: **SHRI** KALYAN ROY:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) Whether Government are aware that owners and Managing Director of the Nim-tha Company Ltd., West Bengal are trying to remove all the machinery, equipments ;m<! stores from the Benalee colliery since its sudden closure in the month of August, 1970, inspite of tire protest of the AITUC union;
- (b) whether the royalty dues from the above colliery have been fully paid by the management; if not, what is the amount of royalty due from them;
- (c) what steps have been taken by Govern ment against the Company since its closure to realise the royalty money and other dues;
- (d) if the reply to the part (c) above be in the negative, the reasons therefor; and
- (e) what steps Government propose to take to prevent removal of machinery etc. from the Benalee colliery till the clearance of all

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Yes. Sir. The owners of the Nimcha Coal Co. Ltd. are removing the surface machinery and stores from Benalee Colliery to their Nimcha Colliery under permission granted by the High Court.

- (b) No, Sir. The royalty due from Benalee colliery to the Government of West Bengal as on 31-3-70 was Rs. 2,041 and 78 paise.
- (c) to (e) Information is being collected from *the* State Government and will be laid on the Table of the House.